

BEFORE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW  
DELHI  
ORIGINAL APPLICATION NO. 841/2024

IN THE MATTER OF:

ANUPAM VERMA

APPLICANT(S)

VERSUS

STATE OF UP

RESPONDENT(S)

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT IN ACCORDANCE WITH THE DIRECTIONS PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI, DATED 14.10.2024, IN OA NO. 841/2024 TITLED ANUPAM VERMA VS. STATE OF UTTAR PRADESH & OTHERS. ALONG WITH AFFIDAVIT	1-3
2.	THE COMPREHENSIVE INSPECTION REPORT PREPARED BY THE JOINT COMMITTEE, DETAILING ALL OBSERVATIONS AND INCLUDING ON-SITE PHOTOGRAPHS (ANNEXURE - 1)	4-10

THROUGH



**PRIYANKA SWAMI  
ADVOCATE**

**COUNSEL FOR THE STATE OF U.P.  
F- 13, GROUND FLOOR, JANGPURA EXTENSION,  
NEW DELHI- 110014**

BEFORE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW  
DELHI  
ORIGINAL APPLICATION NO. 841/2024

IN THE MATTER OF:  
ANUPAM VERMA

APPLICANT(S)

VERSUS

STATE OF UP

RESPONDENT(S)

MOST RESPECTFULLY SHOWETH:

1. It is humbly submitted that this compliance report is filed in accordance with the directions passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi, dated 14.10.2024, in OA No. 841/2024 titled Anupam Verma vs. State of Uttar Pradesh & Others.
2. That in accordance with the Hon'ble Tribunal's order, a Joint Committee was constituted to investigate and assess the environmental compliance of Amarun Foods Pvt. Ltd. (Slaughter House) located on Agasand Road, Kursi, District Barabanki. The committee members conducted an on-site inspection on 25.10.2024, in line with the instructions of the Hon'ble Tribunal.
3. That the previously constituted committee re-inspected the unit M/s Fair Exports (India) Pvt. Ltd. (old name-M/s Amarun Foods Pvt. Ltd.), Agasan Road, Kursi, Barabanki on 25/10/2024, Mr. Maroon Mirajuddin (Operation Manager) was present as the unit representative at the time of inspection.
4. That the unit M/s Fair Exports (India) Pvt. Ltd. (old name-M/s Amarun Foods Pvt. Ltd.), Agasan Road, Kursi, Barabanki produces 80 MT/day frozen meat by slaughtering 750 buffaloes / buffaloes and 750 sheep / goats daily in the slaughterhouse and the detailed inspection report of the unit conducted by the previously constituted committee dated 19/09/2024.
5. Further, regarding compliance of the conditions of the order dated 14/10/2024 passed by the Hon'ble National Green Tribunal, New Delhi and the consent dated 20/12/2019 issued by the Uttar Pradesh Pollution Control Board, Lucknow, a letter was sent to the referenced unit by the Regional Office, Uttar Pradesh Pollution Control Board, Lucknow dated 18/10/2024, the reply to which has been sent by the unit to the Regional Office of the State Board, Lucknow on 22/10/2024. According to the reply,

the total land area of the unit is 104,697.0 square meters, in comparison to which the unit has developed a green belt in an area of 41,762.9 square meters. Which is 39.88 percent of the total area.

6. That the joint committee constituted a field verification of the green belt area of the referenced unit. The green belt has been developed with trees, plants, green parks, which is more than 33 percent of the total area.
7. That the comprehensive inspection report prepared by the Joint Committee, detailing all observations and including on-site photographs, as well as collected documentation, is annexed with this affidavit for the Hon'ble Tribunal's review and further action.

**THROUGH**



**PRIYANKA SWAMI  
ADVOCATE  
COUNSEL FOR THE STATE OF U.P.  
F- 13, GROUND FLOOR, JANGPURA EXTENSION,  
NEW DELHI- 110014**



BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 841/2024



IN THE MATTER OF:

Anupam Verma

... APPLICANT

VERSUS

State of UP Respondent

... RESPONDENTS

AFFIDAVIT

I. Shri Satyendra Kumar S/O - Shri Radha Raman Jha posted as -District Magistrate, Barabanki, Date of Birth 30.04.1987

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying affidavit has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.

*[Signature]*

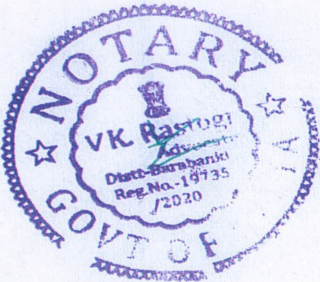
DEPONENT

VERIFICATION

Verified on solemn affirmation at Barabanki on this 26 day of 10 2024, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

*[Signature]*

DEPONENT



I identified Satyendra Kumar who has signed ... before me.

*[Signature]*

*[Signature]*

प्रेषक,

जिलाधिकारी  
बाराबंकी

सेवा में,

रजिस्ट्रार जनरल  
प्रिंसिपल बेंच  
मा0 राष्ट्रीय हरित अधिकरण  
नई दिल्ली।

पत्र संख्या- 2566 / ए0जे0ए0-2/ जॉच आख्या 2024

दिनांक 26 अक्टूबर 2024

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू0पी0 व अन्य, में पारित आदेश दिनांक 14.10.2024 का अनुपालन के सम्बन्ध में

महोदय,

कृपया उपर्युक्त विषय के संबंध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक 14.10.2024 के अनुपालन में गठित समिति द्वारा ईकाई मे0 अमरून फूड्स प्रा0लि0 (स्लाटर हाउस) अगासण्ड रोड कुर्सी जनपद बाराबंकी की जॉच कर आख्या उपलब्ध कराये जाने की अपेक्षा की गई है।

मा0 अधिकरण द्वारा पारित आदेश दिनांक 14.10.2024 के अनुपालन में उक्त इकाई का निरीक्षण दिनांक 25.10.2024 को समिति द्वारा किया गया। निरीक्षण के उपरान्त जॉच समिति द्वारा प्रस्तुत जॉच आख्या दिनांकित 25.10.2024 समस्त अभिलेखों सहित संलग्न कर प्रेषित है।

संलग्नक-यथोपरि।

भवदीय,

(सत्येन्द्र कुमार)  
26/10/24

जिलाधिकारी  
बाराबंकी।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1-डा0 सी0बी0 सिंह, डी0जी0एम0 एण्ड रिजनल हेड, ए0पी0ई0डी0ए0 फैशिलिटेशन सेण्टर बडा लालपुर वाराणसी-221003(उ0प्र0)
- 2-श्री हिमांशु सोनकर, सहायक वैज्ञानिक अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड लखनऊ को इस निर्देश के साथ कि वह मा0 राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली द्वारा नामित नोडल विधि अधिकारी से तत्काल सम्पर्क स्थापित करते हुए ई-फाइल के माध्यम से मा0 अधिकरण के समक्ष जॉच आख्या प्रस्तुत कराने के संबंध में यथावश्यक कार्यवाही सुनिश्चित करें।

जिलाधिकारी  
बाराबंकी।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक 14/10/2024 के अनुपालन में गठित समिति द्वारा इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी की निरीक्षण आख्या:-

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक 03/09/2024 में निम्न समिति गठित की गयी थी, जिसके सदस्य निम्नवत् है:-

1. जिलाधिकारी, बाराबंकी।
2. डी0जी0एम0 एण्ड रिजनल हेड ए0पी0ई0डी0ए0, वाराणसी।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

उक्त गठित समिति के द्वारा नामित अधिकारी निम्नवत् है:-

1. डॉ0 अरुण कुमार सिंह, अपर जिलाधिकारी वि0/रा0, बाराबंकी।
2. डॉ0 सी0बी0 सिंह, डी0जी0एम0 एण्ड रिजनल हेड, ए0पी0ई0डी0ए0 फैशिलिटेशन सेण्टर, बड़ा लालपुर, वाराणसी।
3. हिमांशु सोनकर, सहायक वैज्ञानिक अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

उपरोक्त गठित समिति द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में पारित आदेश दिनांक 03/09/2024 के क्रम में दिनांक 19/09/2024 को इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी का निरीक्षण किया गया था तथा गठित समिति द्वारा एक्शन टेकेन रिपोर्ट/रिस्पान्स मा0 एन0जी0टी0 में दाखिल की गयी थी। जिस पर मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 14/10/2024 के मुख्य अंश निम्नवत् है:-

".....1. Joint Committee Report, on an affidavit sworn by respondent 2 has been filed in Tribunal today, which shows that substantially proponent is complying with consent and other conditions but there is no specific report on the question, whether greenbelt has been maintained or plantation as stipulated in consent has been done. In this regard, specific report shall be submitted within 10 days. 2. List for further consideration on 07.11.2024....."

उपरोक्त पारित आदेश के अनुपालन में पूर्व में गठित समिति द्वारा इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी का पुनः निरीक्षण दिनांक 25/10/2024 को किया गया। निरीक्षण के समय इकाई प्रतिनिधि के रूप में श्री मरुन मिराजुद्दीन (आपरेशन मैनेजर) उपस्थित थे। निरीक्षण आख्या निम्नवत् है:-

1. इकाई मै0 फेयर एक्सपोर्ट्स (इण्डिया) प्रा0लि0 (पुराना नाम-मैसर्स अमरुन फूड्स प्रा0लि0), अगासन रोड, कुर्सी, बाराबंकी द्वारा पशुवधशाला में 750 भैस/भैसा एवं 750 भेड़/बकरा प्रतिदिन का वध करके 80 मि0टन/दिन फ़ोजन मीट का उत्पादन किया जाता है तथा इकाई का पूर्व में गठित समिति द्वारा किये गये निरीक्षण दिनांक 19/09/2024 की विस्तृत निरीक्षण आख्या संलग्न है।
2. अग्रेतर माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 14/10/2024 एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा निर्गत सहमति दिनांक 20/12/2019 की शर्तों के अनुपालन के सम्बन्ध में क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा दिनांक 18/10/2024 के माध्यम से सन्दर्भित इकाई को पत्र प्रेषित किया गया था, जिसका प्रतिउत्तर इकाई द्वारा दिनांक 22/10/2024 को राज्य बोर्ड के क्षेत्रीय कार्यालय, लखनऊ में प्रेषित किया गया है। प्रतिउत्तर के अनुसार इकाई का टोटल लैण्ड एरिया 104,697.0 वर्गमीटर है, जिसके सापेक्ष इकाई द्वारा 41,762.9 वर्गमीटर के भाग में ग्रीन बेल्ट विकसित किया गया है। जो कुल एरिया का 39.88 प्रतिशत है (छायाप्रति संलग्न)।
3. संयुक्त गठित समिति द्वारा सन्दर्भित इकाई के ग्रीन बेल्ट एरिया का स्थलीय सत्यापन किया गया। ग्रीन बेल्ट को पेड़, पौधे, ग्रीन पार्क से विकसित किया गया है, जो कुल क्षेत्रफल के 33 प्रतिशत से अधिक है। निरीक्षण के दौरान ग्रीन बेल्ट एरिया के लिए गये फोटोग्राफ निम्नवत् है-

9

Amj

hany

A

कमशः-2



तदानुसार माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-841/2024 अनुपम वर्मा बनाम स्टेट आफ यू०पी० व अन्य में पारित आदेश दिनांक 14/10/2024 के निर्देशों के अनुपालन में संयुक्त समिति द्वारा किये गये सन्दर्भित इकाई की निरीक्षण आख्या, संकलित की गयी सूचनाएं तथा स्थलीय फोटोग्राफ सहित अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

*हिमांशु सोनकर*  
 (हिमांशु सोनकर)  
 सहायक वैज्ञानिक अधिकारी,  
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
 लखनऊ

*डी० सी०बी० सिंह*  
 (डा० सी०बी० सिंह)  
 डी०जी०एम० एण्ड रिजनल हेड,  
 ए०पी०ई०डी०ए० फैसिलिटेशन  
 सेण्टर, बड़ा लालपुर, वाराणसी

*अरुण कुमार सिंह*  
 (डॉ० अरुण कुमार सिंह)  
 अपर जिलाधिकारी वि०/रा०,  
 बाराबंकी

*अरुण कुमार सिंह*  
 (अरुण कुमार सिंह)  
 जिलाधिकारी  
 बाराबंकी

134

तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW



क्षेत्रीय कार्यालय  
Regional Office

दिनांक

Dated : 18-10-24

Ref. No. 1142/सहमति - 1/24

सेवा में,

मैसर्स फेयर एक्सपोर्ट्स (इम्प्लिया) प्रा०लि०,  
पुराना नाम-मैसर्स अमरून फूड्स प्रा०लि०,  
अगासन रोड, कुराी,  
बाराबंकी।

**विषय:-**माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-841/2024 अनुपम वर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 14/10/2024 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-841/2024 अनुपम वर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 14/10/2024 का संदर्भ ग्रहण करना चाहे। माननीय राष्ट्रीय हरित अधिकरण द्वारा उक्त योजित ओ०ए० संख्या-841/2024 में दिनांक 14/10/2024 को पारित आदेश के मुख्य अंश निम्नवत् हैं-

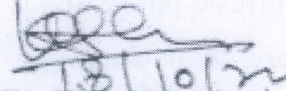
".....1. Joint Committee Report, on an affidavit sworn by respondent 2 has been filed in Tribunal today, which shows that substantially proponent is complying with consent and other conditions but there is no specific report on the question, whether greenbelt has been maintained or plantation as stipulated in consent has been done. In this regard, specific report shall be submitted within 10 days.

2. List for further consideration on 07.11.2024....."

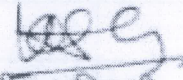
राज्य बोर्ड के आनलाइन संदर्भ संख्या-72805/UPPCB/Lucknow(UPPCBRO) /CTO/air/BARABANKI/2024 दिनांक 20/12/2019 के विशिष्ट शर्त-5 में उल्लिखित शर्तों के परिप्रेक्ष्य में अविलम्ब सूचना/अनुपालन आख्या साक्ष्य सहित इस कार्यालय को 03 कार्य दिवस में प्रेषित करना सुनिश्चित करें, जिससे कि उपरोक्त संदर्भित सूचना मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में ससमय प्रेषित किया जा सके।

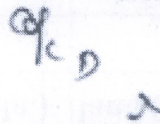
संलग्नक:-यथोपरि।

भवदीय,

  
(डा० उमेश चन्द्र शुक्ला)  
क्षेत्रीय अधिकारी

**प्रतिलिपि-**मुख्य पर्यावरण अधिकारी (वृत्त-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

  
क्षेत्रीय अधिकारी





# FAIR EXPORTS (INDIA) PVT. LTD.

GOVERNMENT RECOGNISED TRADING HOUSE, CRI U51900MH1991PTC063177  
 (EXPORTERS OF FRESH CHILLED/FROZEN FOODS, GARMENTS & GENERAL COMMODITIES)  
 Registered Office : 501, Madhiva, Bandra Kurla Complex, Bandra East, Mumbai-400 051  
 Tel. : +91-22-26590176/80/81 + Fax : +91-22-26592326 + Email : exports@fairexports.net

Subject: Submission of Specific Report on Greenbelt Maintenance Compliance

KS 1250

To:

The Regional Office,  
 Uttar Pradesh Pollution Control Board,  
 Lucknow

22-10-24

Date: 21-10-24

Respected Sir/Madam,

With reference to your query numbered M—841/2024, regarding the compliance with greenbelt and plantation conditions, we would like to submit the following detailed information for your kind consideration:

1. Greenbelt Area and Maintenance:
  - Total Land Area: 104,697.0 sq. meters
  - Total Built-Up Area: 28,928.17 sq. meters
  - Total Greenbelt Area: 41,762.9 sq. meters, which constitutes 39.88% of the total land area, exceeding the stipulated requirements.
  - Total Road Area: 15,430.71 sq. meters
  - Total Open Area: 18,575.22 sq. meters

The greenbelt has been developed as per the approved layout plan, ensuring adequate plantation and landscaping. Regular maintenance and monitoring of the greenbelt are being carried out, including watering, pruning, and replacement of saplings wherever necessary. Additionally, native and pollution-resistant plant species have been utilized to ensure better air quality and environmental sustainability.

A.S.O./L.A.O.  
 a - fl.

Corporate Office : 20/1 Site IV, Industrial Area, Sahibabad, Ghaziabad - 201 010, Uttar Pradesh

Tel.: 91- 120 -4672400 /401, Fax: +91- 120 - 4374545, 2771125

Factory: 1310/6,7,9,11 Kursi- Agasan Road, Kursi, Barabanki -225302, Uttar Pradesh

Tel : +91 9839013611, +91 9839804222

22/10/24



## FAIR EXPORTS (INDIA) PVT. LTD.

GOVERNMENT RECOGNISED TRADING HOUSE \* CIN U51900MH1991PTC0083177  
 (EXPORTERS OF FRESH CHILLED/FROZEN FOODS, GARMENTS & GENERAL COMMODITIES)  
 Registered Office : 501, Madhivc, Bandra Kurla Complex, Bandra, East, Mumbai-400 051  
 Tel. : +91-22-26590176/80/81 + Fax : +91-22-26592326 + Email : exports@fairexports.net

### 2. Plantation Compliance:

- The plantation has been undertaken as stipulated in the consent conditions. We have planted a variety of trees, shrubs, and ground covers that align with the prescribed guidelines for greenbelt development.

### 3. Map for Reference:

- For your convenience, a copy of the detailed layout map, indicating the greenbelt and other areas, is attached herewith. The map clearly shows the designated greenbelt area and the distribution of the plantation across the premises.

We hope this information satisfies the requirements of the honorable Tribunal, demonstrating our commitment to environmental compliance and greenbelt maintenance. Should you require any further details, we are ready to provide them promptly.

Thank you for your attention to this matter.

Yours sincerely,

Lijo Alappatt

General Manager

Fair Exports (India) Pvt Ltd

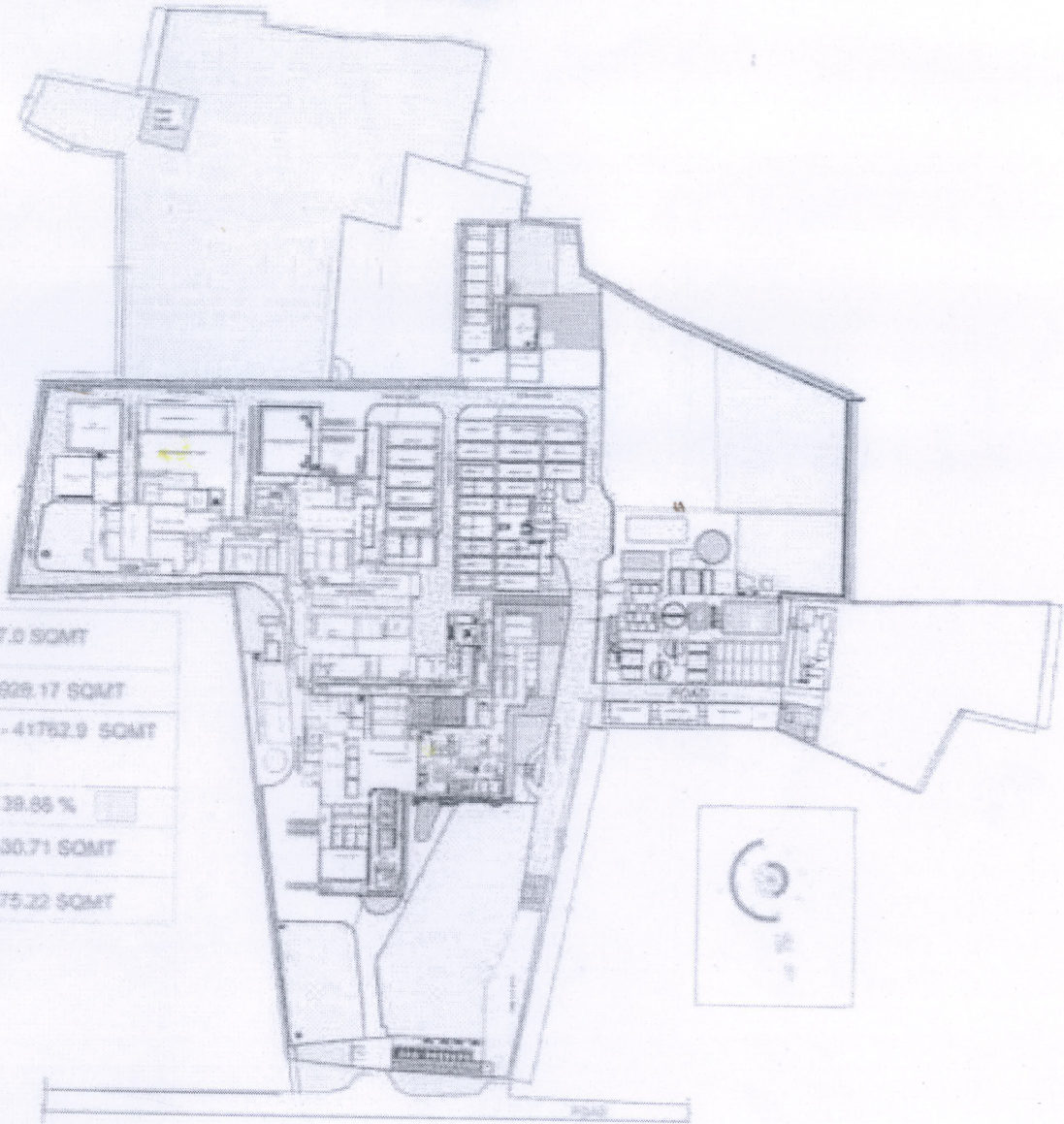
Lucknow (UP)

Corporate Office :20/1 Site IV, Industrial Area, Sahibabad, Ghaziabad – 201 010, Uttar Pradesh

Tel: 91- 120 -4672400 /401, Fax: +91- 120 – 4374545, 2771125

Factory: 1310/6,7,9,11 Kursi- Agasan Road, Kursi, Barabanki -225302, Uttar Pradesh

Tel : +91 9839013611, +91 9839804222



TOTAL LAND AREA - 104697.0 SQMT  
 TOTAL BUILT-UP AREA - 29929.17 SQMT  
 TOTAL GREEN BELT AREA - 41762.9 SQMT  
 GREEN BELT AREA % - 39.95 %  
 TOTAL ROAD AREA - 15430.71 SQMT  
 TOTAL OPEN AREA - 10575.22 SQMT

Project: FAIR EXPORTS (INDIA) PVT. LTD. Date: 12-08-2024  
 (GREEN BELT PLAN)

Client: FAIR EXPORTS (INDIA) PVT. LTD

1310 1310 1310 1310 1310 1310 1310 1310 1310 Ga, 1310 ma,  
 6 . 7 . 8 . 9 . 11 . 13 . 32 .

63/Ba, 27, 63 63 63 63 63 63 63 63ka . 91,60, 61.

59(1), 59(2), 62, 64, 1310 1310 1310 1310 1310  
 46 . 47 . 41 . 50 . 51 .

KURSI BARABANKI ( U.P) PIN- 225302

Architect:

**ANUJ KUMAR DIXIT**

STRUCTURE ENGINEER

(BASIC PLANNERS & DESIGNERS)